(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) No. Sir.

(b) Does not arise.

Development of International Container Transshipment Terminal at Vallarpadam

1263.SHRI M. P. ACHUTHAN: SHRI D. RAJA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that the Cochin Port Trust had signed a licence agreement with the Dubai Port International on 31st January, 2005 for the development of an International Container Transshipment Terminal (ICTT) at Vallarpadam; and
- (b) if so, the details of agreement made and the progress made since then in the implementation of the agreement terms?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. As per the licence agreement, the Cochin Port has to provide:

- Draft in the approach channel and International Container Transshipment Terminal (ICTT) basin, Four lane NH connectivity and Railway connectivity to the Terminal.
- The Licensee will operate the terminal and share 33.30% of the gross revenue earned by them to the Cochin Port on a monthly basis.

The First phase of International Container Transshipment Terminal (ICTT) at Vallarpadam was commissioned on 11-2-2011 and has designed capacity of 1 million TEUs. The total capacity of the Terminal is 3 million TEUs in the final phase. The Terminal handled 3.37 lakhs TEUs; 3.35 lakhs TEUs and 3.46 lakhs TEUs in 2011-12, 2012-13 and 2013-14 respectively. The capacity utilization of the Terminal during the last financial year was 35% of the designed Phase I capacity.

Irrigation potential of srisailam project

1264. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state: